

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
RAJYA SABHA
UNSTARRED QUESTION NO. 1651
TO BE ANSWERED ON 01st August, 2022

LAND UNDER ARMED FORCES

1651 DR. V. SIVADASAN:

Will the Minister of Defence be pleased to state:

- (a) the area of land under the possession of armed forces and defence sector PSUs, State-wise;
- (b) whether there is any instance of land under the ownership of armed forces or defence sector PSUs being handed over to private sector companies, persons or entities, permanently or on lease or under any other agreement;
- (c) if so, the details thereof including area; and
- (d) whether there is any plan to monetize the land held by the armed forces?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): The State/UT-wise details of area of land under the management of Armed Forces is given in Annexure-A. The State/UT-wise details of area of land under Defence sector PSUs is given in Annexure-B.

(b) & (c): Yes, Sir. In Cantonments, Military Stations and other defence pockets, land is transferred by way of lease or licence basis from time to time to various Service providers including private companies for establishment of Telecom infrastructure such as Mobile towers, Cell on wheels and laying under ground telecom infrastructure. A list of cases where land under management of Armed Forces has been provided for telecom infrastructure is given in Annexure-C.

Presently, Ministry of Defence does not generally sanction grant of lease or permanent transfer of defence land to private companies, entities or persons. However, in the past, based on public interest, certain pockets of defence lands were transferred either permanently or on lease for purposes such as education, hospital, electric sub-station, sports & recreation, garden, rehabilitation of soldiers, religious purpose etc. The state-wise details of such defence land under the possession of armed forces is given in Annexure-D. The state-wise details of instance of land under the ownership of defence sector PSUs which has been leased out is given at Annexure-E.

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(d): As per MoD letter dated 02.02.2016, requests for transfer of defence land received from Central Government Departments, State Governments and organizations controlled by it as also local bodies for execution of public infrastructure/ utilities projects are considered on merits, on the basis of exchange of equal value land or, on payment of current market value of land. As per this policy, the defence land can also be given on lease/ license with premium and rent fixed on the basis of nature of public project. Further, in terms of MoD letter dated 21.10.2020, the defence land can also be transferred against creation of equal value infrastructure for land owning units of Defence.

**ANNEXURE-A REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA
UNSTARRED QUESTION NO. 1651 FOR ANSWER ON 01.08.2022 REGARDING
'LAND UNDER ARMED FORCES'.**

State/ UT-wise details of Defence land under the management of Armed Forces

Sr. No.	State Name	Army	Navy	AF	CINCAN	Total
1	Andaman And Nicobar Islands	0	0	0	8,155.81	8,155.81
2	Andhra Pradesh	204.77	9,845.28	1,428.17	0	11,478.22
3	Arunachal Pradesh	8,322.53	0	0	0	8,322.53
4	Assam	18,562.95	0	7,149.62	0	25,712.56
5	Bihar	2,950.23	0	2,764.14	0	5,714.36
6	Chandigarh	145.75	0	230.45	0	376.20
7	Chhattisgarh	1,113.51	0	0	0	1,113.51
8	Daman And Diu	0	0	123.00	0	123.00
9	Delhi	6,538.44	111.55	2,167.30	0	8,817.29
10	Goa	828.25	2,200.74	0	0	3,028.99
11	Gujarat	8,172.96	1,113.47	14,957.62	0	24,244.05
12	Haryana	19,038.29	0	11,046.90	0	30,085.20
13	Himachal Pradesh	4,869.68	0	797.20	0	5,666.88
14	Jammu & Kashmir	15,308.31	0	4,295.35	0	19,603.67
15	Jharkhand	5,729.14	0	540.15	0	6,269.29
16	Karnataka	10,493.87	11,231.08	6,450.18	0	28,175.14
17	Kerala	875.65	3,996.02	269.53	0	5,141.20
18	Ladakh	176.87	0	1,110.06	0	1,286.93
19	Lakshadweep	0	36.58	0	0	36.58
20	Madhya Pradesh	163,899.12	39.97	5,753.79	0	169,692.88
21	Maharashtra	104,556.68	4,973.59	6,701.73	0	116,232.00
22	Manipur	1,051.23	0	268.80	0	1,320.03
23	Meghalaya	4,803.86	0	508.93	0	5,312.80
24	Mizoram	0.21	0	0	0	0.21
25	Nagaland	551.28	0	0	0	551.28
26	Odisha	3,180.39	2,326.53	1,200.15	0	6,707.06
27	Puducherry	0	0	0	0	-
28	Punjab	61,197.34	0	12,547.14	0	73,744.48
29	Rajasthan	806,576.06	0	16,869.79	0	823,445.85
30	Sikkim	3,082.09	0	-	0	3,082.09
31	Tamil Nadu	4,333.29	5,968.69	5,668.51	0	15,970.49
32	Telangana	12,726.49	0	9,449.27	0	22,175.76
33	Tripura	1,782.14	0	897.37	0	2,679.51
34	Uttarakhand	16,780.46	0	172.22	0	16,952.68
35	Uttar Pradesh	86,717.64	0	16,667.30	0	103,384.94
36	West Bengal	23,228.94	33.97	16,534.86	0	39,797.77
Grant Total		1,397,798.42	41,877.46	146,569.53	8,155.81	1,594,401.22

**ANNEXURE-BREFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA
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State/UT-wise details of land under Defence PSUs (in acres)

Sl.No.	State/ Area	Area of land under possession of armed forces and defence sector PSUs
1.	Tamil Nadu 4639.7 acres	Armoured Vehicles Nigam Limited - 1382.607 Advanced Weapons AndEquipments India Limited - 1553.9239 Munitions India Limited - 1663.08 Bharat Electronics Limited -40 Hindustan Aeronautics Limited - 0.087
2.	Telangana 5598.84 acres	Armoured Vehicles Nigam Limited - 2964.31 Bharat Earth Movers Limited - 2.463 Mishra Dhatu Nigam Limited - 263.15 Bharat Electronics Limited - 50.32 Bharat Dynamics Limited - 2003.57 Hindustan Aeronautics Limited - 315.023
	Maharashtra 26564.4 acres	Armoured Vehicles Nigam Limited - 124.61 Munitions India Limited - 16924.21 Yantra India Limited - 4157.96 Bharat Earth Movers Limited - 0.411 Bharat Electronics Limited - 38.994 Bharat Dynamics Limited - 553.83 Mazagaon Dock Shipbuilders Limited - 144.56 Hindustan Aeronautics Limited - 4619.83
4.	Madhya Pradesh 3122.05 acres	Armoured Vehicles Nigam Limited - 860.11 Advanced Weapons AndEquipments India Limited - 1627.53 Munitions India Limited - 9227.25 Yantra India Limited - 402.84 Bharat Earth Movers Limited - 4.329
5.	Andhra Pradesh 25.78 acres	Hindustan Shipbuilders Limited - 6.82 Bharat Electronics Limited - 4.86 Hindustan Aeronautics Limited - 0.149 Bharat Dynamics Limited - 13.95
6.	Goa 43.54 acres	Goa Shipyard Limited - 43.5399
7.	New Delhi 0.124 acres	Goa Shipyard Limited -0.051 Bharat Earth Movers Limited - 0.073
8.	Uttar Pradesh 4048.125 acres	Advanced Weapons AndEquipments India Limited - 1783.81 Yantra India Limited - 707.341 Bharat Dynamics Limited -452.5 Troops Comforts Limited - 16 Hindustan Aeronautics Limited - 1005.26 Gliders India Limited - 83.215
9.	West Bengal 767.80 acres	Advanced Weapons AndEquipments India Limited - 93.52 Garden Rich Shipbuilding Engineers Limited - 77.27 Yantra India Limited - 588.01 Bharat Earth Movers Limited - 1.871 Bharat Electronics Limited -0.0098 Hindustan Aeronautics Limited - 7.115

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10.	Bihar 2924.42 acres	Munitions India Limited - 2924.42
11.	Odisha 15117.05 acres	Munitions India Limited - 11995.90 Hindustan Aeronautics Limited - 3121.15
12.	Karnataka 5092.80 acres	Bharat Earth Movers Limited - 1670.433 Bharat Electronics Limited - 695.0779 Hindustan Aeronautics Limited - 2727.377
13.	Gujarat 0.033 acres	Bharat Earth Movers Limited -0.033
14.	Chhatisgarh 9.115 acres	Bharat Earth Movers Limited - 9.115
15.	Jharkhand 5.601 acres	Bharat Earth Movers Limited - 5.601
16.	Kerala 374.319 acres	Bharat Earth Movers Limited - 374.319
17.	Haryana 96.34 acres	Mishra Dhatu Nigam Limited -9.34 Bharat Electronics Limited - 87
18.	Uttarakhand 580.126 acres	Bharat Electronics Limited -87.9 India Optel Limited - 492.226
19.	Chandigarh 59.498 acres	India Optel Limited - 59.498

ANNEXURE-CREFERRED TO IN REPLY TO PARTS (b)& (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1651 FOR ANSWER ON 01.08.2022 REGARDING 'LAND UNDER ARMED FORCES'.

Details of defence land under Armed Forces handed over to private sector companies for the purpose of establishment of telecom infrastructure

Sl. No.	State	Area (in acres) (recorded off)
1	Andhra Pradesh	0.015
2	Delhi	0.12
3	Gujarat	0.5
4	Haryana	0.39
5	Karnataka	0.16
6	Kerala	0.02
7	Maharashtra	0.37
8	Meghalaya	0.036
9	Punjab	1.139
10	Rajasthan	2.66
11	Telangana	1.03
12	Uttar Pradesh	0.5
13	West Bengal	1.44
Total		8.38

**ANNEXURE-DREFERRED TO IN REPLY TO PARTS (b)& (c) OF RAJYA SABHA
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**Details of defence land under Armed Forces handed over to persons/entities
for various other purposes**

Sl. No.	State	Area of land handed over (rounded off) (in acres)
1	Andhra Pradesh	0.82
2	Assam	0.06
3	J&K(UT)	0.003
4	Maharashtra	61.77
5	Tamil Nadu	26.64
6	West Bengal	182.24
Total		271.533

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Details of land under ownership of Defence PSUs which has been leased out

Sl.No	STATE	Leased land in acres	
1.	Maharashtra	Yantra India Limited	- 5.382
		Hindustan Aeronautics Limited	- 16.94
2.	Madhya Pradesh	Yantra India Limited	- 2.095
3.	Odisha	Hindustan Aeronautics Limited	- 0.06
4.	Telangana	Hindustan Aeronautics Limited	- 12
3.	Karnataka	Hindustan Aeronautics Limited	-7.69
	Total	44.12	
